

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH AT NEW DELHI**

O.A. No. 347 of 2016

IN THE MATTER OF:

Chandra Bhal Singh

....Petitioner/Applicant

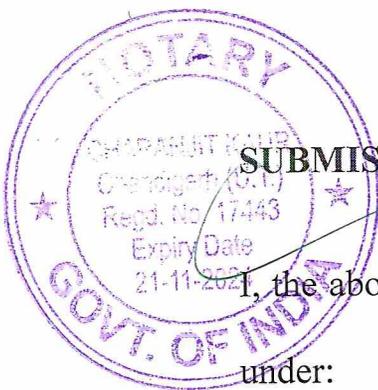
Vs.

Union of India and Others

.... Respondents

Status Report by way of Affidavit by Punjab Biodiversity Board
(Respondent No. 21) in compliance of directions of Hon'ble NGT
Dated 18.03.20 in O.A. No. 347 of 2016

Affidavit of Dr. Jatinder Kaur Arora, Member Secretary, Punjab
Biodiversity Board, MGSIPA Complex, Sector 26, Chandigarh.



SUBMISSIONS

I, the above-named deponent, do hereby solemnly affirm and State as
under:

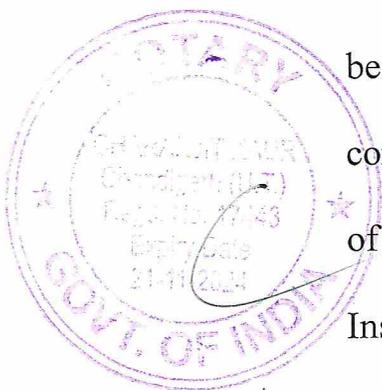
1. The State of Punjab has achieved the compliance of directions
of Hon'ble NGT Dated 18.03.20 in the said matter. The 100%

constitution of Biodiversity Management Committees (BMCs) and preparation of People's Biodiversity Registers (PBRs) at all levels in the State of Punjab was completed in Month of July, 2020.

2. A total 13,599 BMCs constituted and 13,599 PBRs prepared as per following details:

Sr. No.	Level	BMCs Constituted (No.)	PBRs prepared
1.	District Level	22	22
2.	Block Level	150	150
3.	Village Level	13,260	13,260
4.	Urban Local Bodies	167	167
	Total	13,599	13,599

3. The BMCs constitution & PBRs preparation at all levels have been got completed with regular follow up & hand holding of concerned responsible Departments of the State i.e Department of Rural Development & Panchayat for Panchayati Raj Institutions (PRIs) at District, Block & Village Level and Department of Local Government for Urban Local Bodies (ULB). The Final Report Dated 14.09.2020 filed by National



(Signature)

Biodiversity Authority before this Hon'ble Tribunal showed 100% compliance by State of Punjab in terms of BMCs and PBRs.

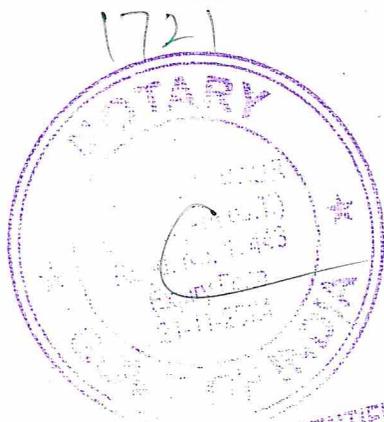
4. It is the humble submission of the deponent that the task of constitution of 13,599 BMCs and equal number PBR preparation in the State has been completed despite the prevailing challenges of Covid-19 Pandemic. The progress would have been faster but for the unfortunate occurrence of the pandemic and lockdown. It is therefore, humbly prayed that Compensation imposed on State of Punjab as per Order dated 18.03.20 in the said matter, may kindly be waived off.



DEPONENT
Member Secretary
Punjab Biodiversity Board
Chandigarh

VERIFICATION:

Verified at Chandigarh on 30th day of September, 2020 that the contents of the aforesaid affidavit are true and correct to my knowledge and belief as derived from the official record and nothing material has been concealed thereof.



WITNESSED AS IDENTIFIED
Charanjit Kaur
CHARANJIT KAUR
NOTARY, Chandigarh

30-9-2020



DEPONENT
Member Secretary
Punjab Biodiversity Board
Chandigarh

I identify the deponent who has signed/ thumb marked in my presence.

Signature TO/PBB 30/9/20